

Central Administrative Tribunal
Principal Bench

O.A. No. 305 of 2000

10

New Delhi, dated this the 16th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Anoop Singh,
S/o Shri Shish Ram,
D-2/2, Village Dayalpur,
Post Office Gokulppuri,
Delhi-110094.
(By Advocate: Shri R.K. Shukla)

.. Applicant

Versus

Union of India through

1. The Secretary,
Ministry of Human Resources Development,
Shastri Bhawan, New Delhi-110001.

2. The Director General,
National Archives of India,
Janpath,
New Delhi-110001.

.. Respondents

(By Advocate: Shri R.V. Sinha)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. It is not denied that applicant's representation dated 26.11.99 (Annexure A-2) has not yet been disposed of by respondents.

3. This O.A. is disposed of with a direction to respondents to dispose of the aforesaid representation by ^{an} detailed and speaking order under intimation to applicant within three months from the date of receipt of a copy of this order. No costs.


(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Vice Chairman (A)